

ITEM NO.119

COURT NO.7

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1480/2015

NARESH PUROHIT

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 06-08-2025 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SUDHANSHU DHULIA
HON'BLE MR. JUSTICE ARAVIND KUMAR

For Appellant(s) Mr. Pradeep Kumar Yadav, Adv.
Mr. Vishal Thakre, Adv.
Anjale Patel, Adv.
Mr. Deepak Yadav, Adv.
Swapni Singh, Adv.
Ms. Manju Jetley, AOR

For Respondent(s) Mr. Dhananjai Jain, AOR

UPON hearing the counsel the Court made the following
O R D E R

At the request of adjournment made by the learned counsel for
the appellant(s), list on 03.09.2025.

(NIRMALA NEGI)
ASTT. REGISTRAR-cum-PS

(RENU BALA GAMBHIR)
ASSISTANT REGISTRAR